

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA  
UNSTARRED QUESTION NO. 1891  
TO BE ANSWERED ON 12<sup>TH</sup> FEBRUARY, 2021**

**TOTAL FERTILITY RATE (TFR)**

**1891.SHRI VISHNU DAYAL RAM:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the status of implementation of the Mission Parivar Vikas implemented in 145 high focus districts with the highest TFR and the results derived from the scheme;
- (b) the steps being taken by the government to address high Total Fertility Rate (TFR) in Jharkhand; and
- (c) the challenges being faced by the government in providing access to family planning services and quality contraceptives?

**ANSWER**

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND  
FAMILY WELFARE  
(SHRI ASHWINI KUMAR CHOUBEY)**

(a): Mission Parivar Vikas Scheme is implemented across 146 high fertility districts in seven high focus states namely Uttar Pradesh, Bihar, Madhya Pradesh, Rajasthan, Jharkhand, Chhattisgarh and Assam.

The Ministry reviews the progress and holds regular meetings with these states to monitor the performance in these identified districts. As seen from the HMIS data of 2019-20 and 2018-19, the Sterilization performance has shown an improvement of 12.4% and PPIUCD acceptance Rate has increased to 14.5% from 12.1%.

Moreover, 27.5 lakh Sterilization, 21.4 lakh PPIUCD and 16.5 lakh Injectable contraceptive have been reported since inception.

Under Mission Parivar Vikas, ASHAs distributed 9.4 Nayi Pehl Kits to newly-weds and conducted 5 lakh Saas Bahu Sammelans (SBS) since inception.

(b): Following steps have been taken by the Government to address high Total Fertility Rate (TFR) in states including Jharkhand are as follows:

1. **New Contraceptive Choices:** The current contraceptive basket comprising of Condoms, combined oral contraceptive pills, emergency contraceptive pills, Intrauterine contraceptive uterine device (IUCD) and sterilization has been expanded with inclusion

of two new contraceptives- Injectable contraceptive (Antara programme) and Centchroman (Chhaya)

2. **Post-partum Intrauterine contraceptive device (PPIUCD) incentive scheme** under which PPIUCD services are provided post delivery.
3. **Compensation scheme for sterilization acceptors** which provides compensation for loss of wages to the beneficiary and also to the service provider and team for conducting sterilisation.
4. **National Family Planning Indemnity Scheme (NFPIS)** under which clients are compensated in the eventualities of death, complication and failure following sterilization operations.
5. **Family Planning Logistics Management Information System (FP-LMIS)**: dedicated software has been launched to ensure smooth forecasting, procurement and distribution of family planning commodities across all the levels of health facilities.
6. **Mission Parivar Vikas** has been introduced for substantially increasing access to contraceptives and family planning services in districts having TFR of more than 3.
7. **Scheme for Home Delivery of contraceptives by ASHAs** at doorstep of beneficiaries has been taken up.
8. Scheme for provision of **Pregnancy Testing Kits** in the drug kits of ASHA for use in communities.

(c): Under the National Health Mission, financial and technical support is provided to all States/ UTs for strengthening their health care delivery systems including provisioning for family planning services at the facilities.